

Seventeenth Loksabha

an>

Title: Regarding creation of Buffer Zones.

ADV. DEAN KURIAKOSE (IDUKKI): Sir, the announcement to create buffer zones is very dangerous. ... (*Interruptions*) Wherever the buffer zones are being developed, the wild animals can enter there very easily. Very recently, the Government of Kerala has made a mistake, and they are again cheating the people of Kerala. They have prepared a satellite survey which they are going to submit before the Supreme Court. Earlier, it was decided to develop one kilometre of buffer zone which will include the human habitations within the buffer zone. That is why the judgment of the Supreme Court came up.

Sir, our demand is that their exercise should be stopped. The Government of India should intervene specifically in this case. There should be a physical verification. If the Government of Kerala is not doing physical verification, the Government of India should set up a Committee for conducting the physical verification to exclude the human habitations from the buffer zones.